MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Central Council for Research in Homoeopathy (CCRH), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1964/17/20]

- (ii) (a) Annual Report and Accounts of the Central Council of Indian Medicine (CCIM), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1963/17/20]

- (iii) (a) Annual Report and Accounts of the Central Council for Research in Unani Medicine (CCRUM), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1962/17/20]

## Reports and Accounts (2018-19) of Vrindavan Research Institute, Mathura, U.P. and related papers

संस्कृति मंत्रालय के राज्य मंत्री; तथा पर्यटन मंत्रालय के राज्य मंत्री (श्री प्रहलाद सिंह पटेल): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(a) Annual Report and Accounts of the Vrindavan Research Institute, Mathura, Uttar Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.

3

- (b) Review by Government on the working of the above Institute.
- Statement giving reasons for the delay in laying the papers mentioned at (a) (c) above.

[Placed in Library. See No. L.T. 1969/17/20]

- I. **Notifications of the Ministry of Power**
- II. Report and Accounts (2018-19) of POSOCO, New Delhi and related papers
- III. MoU between the Government of India and the POSOCO

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY; AND THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJ KUMAR SINGH): Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under sub-section (1) of Section 59 of the Energy Conservation Act, 2001, along with Delay Statement:-
  - (1) G.S.R. 13 (E), dated the 7th January, 2019, publishing the Energy Conservation (Inspection) Amendment Rules, 2019.
  - No. BEE/S&L/LED/52/2018-19, dated the 21st February, 2019, publishing the Bureau of Energy Efficiency (Particulars and Manner of their Display on Labels of Self-ballasted LED lamps), Amendment Regulations, 2018.

[Placed in Library. For (1) and (2) See No. L.T. 392/17/19]

- A copy each (in English and Hindi) of the following papers, under sub-section (1)(b) of Section 394 of the Companies Act, 2013:-
  - Annual Report and Accounts of the Power System Operation Corporation Limited (POSOCO), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1877/17/20]